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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/36 & 37/ (IB)/2017  
NAME OF THE PETITIONER(S) : VSO BALAKRISHNAN  
NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1. Rohan Rajasekaran  
Chirag Gupta  
for S.R. Rajagopal

counsel for  
Respondents



**ORDER**

The matter is called, no representation. Registry is directed to issue notice to both the parties. Put up on 20.06.2017 at 02.30 P.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)